

The High Court of Gujarat
Ahmedabad
Date: - 03/09/2026

NOTICE
HCG-01/2026

It is hereby notified that **on 03.09.2026** ;

1. Hon'ble Mr. Justice Devan M. Desai would not be available for Judicial and Administrative work.
2. Hon'ble Court (Coram : Hon'ble Mr. Justice Niral R. Mehta would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Devan M. Desai.)

By Order of Hon'ble The Chief Justice
Sd/-
Registrar (Judicial)